

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar Judicial, Srinagar)**

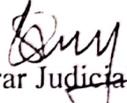
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**NOTICE**

It is hereby notified for the information of all the concerned that his lordship Hon'ble Mr. Justice Rahul Bharti shall hold the Court as "*Hon'ble Vacation Judge*" in the Srinagar Wing of the High Court on 21<sup>st</sup> & 22<sup>nd</sup> of January, 2026 (Wednesday & Thursday).

By Order.

Dated:- 19-01-2026.

  
Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Rahul Bharti, for information.
2. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court and for making all the necessary arrangements.
3. Notice boards.
4. Office file.

  
Registrar Judicial